GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

LOK-SABHA UNSTARRED QUESTION NO. 3304 TO BE ANSWERED ON 01.01.2019

Non-Payment of Retirement Dues

3304. SHRI SHYAMA CHARANGUPTA:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the number of retired employees under the Ministry from October, 2016 till date has gone upto around 250 and every employee, out of these, is to be paid around Rs. 15 lakh to 40 lakh and if so, the details thereof;
- (b) whether the families of these retired employees are not going to suffer financial crisis due to non-payment of retirement dues and if so, the details thereof; and
- (c) whether the Government had not made arrangements for the required payment to the employees who retired prior to September 2016, with the approval of the cabinet through the head of the institute and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

- (a): Total twenty (20) employees have been retired from M/o Heavy Industries & Public Enterprises from October, 2016 till November, 2018. The retirement dues of all these employees have been paid to them and there is no pendency on this account.
- (b): Not Applicable as the retirement dues have been paid to all the 20 employees, retired from the Ministry from October, 2016.
- (c): Not applicable as all employees retired prior to September, 2016 from the Ministry have been paid their retirement dues.